



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 31] नई दिल्ली, मंगलवार, मार्च 31, 2009 / 10 चैत्र, 1931

No. 31] NEW DELHI, TUESDAY, MARCH 31, 2009 / 10 Chaitra, 1931

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 31st March, 2009/Chaitra 10, 1931 (Saka)

THE MEGHALAYA APPROPRIATION (VOTE ON ACCOUNT) ORDINANCE, 2009

No. 4 OF 2009

Promulgated by the President in the Sixtieth Year of the Republic of India.

An Ordinance to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Meghalaya for the services of a part of the financial year 2009-2010.

WHEREAS by a proclamation issued on the 19th March, 2009 by the President under article 356 of the Constitution, the powers of the Legislature of the State of Meghalaya have been declared to be exercisable by or under the authority of Parliament;

AND WHEREAS the Parliament is not in session and the President is satisfied that circumstances exist which rendered it necessary for her to take immediate action for the purpose of the timely compliance of financial business of the State of Meghalaya;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of article 123 of the Constitution, the President is pleased to promulgate the following Ordinance:—

1. (1) This Ordinance may be called the Meghalaya Appropriation (Vote on Account) Ordinance, 2009.

Short title and
Commencement.

(2) It shall come into force on the 1st day of April, 2009.

Withdrawal of
Rs. 1540,87,09,025
from and out of the
Consolidated Fund
of State of
Meghalaya.

2. From and out of the Consolidated Fund of the State of Meghalaya there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one thousand five hundred forty crore, eighty-seven lakh, nine thousand twenty-five rupees towards defraying the several charges which will come in course of payment during the financial year 2009-2010 in respect of the services specified in column 2 of the Schedule.

Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Meghalaya by this Ordinance shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
01	2011- Parliamentary/State/Union territory Legislature	7,51,62,667	26,83,000	7,78,45,667
	2058- Stationery and Printing	41,93,333	41,93,333
	Total Revenue	7,93,56,000	26,83,000	8,20,39,000
	Capital			
	4058- Capital Outlay on Stationery and Printing	16,00,000	16,00,000
	Total Capital	16,00,000	16,00,000
	Revenue			
02	2012- Governor	1,16,667	1,58,50,000	1,59,66,667
	Total Revenue	1,16,667	1,58,50,000	1,59,66,667
	Revenue			
03	2013 -Council of Ministers	2,56,72,000	2,56,72,000
	Total Revenue	2,56,72,000	2,56,72,000
04	2014- Administration of Justice	2,05,33,332	88,33,333	2,93,66,665
	Total Revenue	2,05,33,332	88,33,333	2,93,66,665
05	2015- Elections	5,43,00,000	...	5,43,00,000
	Total Revenue	5,43,00,000	...	5,43,00,000
	Revenue			
06	2029- Land Revenue	2,72,00,000	...	2,72,00,000
	2245- Relief on account of Natural Calamities	4,32,33,333	...	4,32,33,333
	2250 -Other Social Services	16,667	...	16,667
	Total Revenue	7,04,50,000	...	7,04,50,000
	Revenue			
07	2030- Stamps and Registration	44,66,667	...	44,66,667
	Total Revenue	44,66,667	44,66,667
	Revenue			
08	2039- State Excise	3,65,42,667	3,65,42,667
	Total Revenue	3,65,42,667	...	3,65,42,667

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs	Rs.	Rs.
	Revenue			
09	2040 -Taxes on Sales, Trade, etc.	3,30,46,000	3,30,46,000
	2045- Other Taxes and Duties on Commodities and Services	1,33,333	...	1,33,333
	Total Revenue	3,31,79,333	...	3,31,79,333
	Revenue			
10	2041 -Taxes on vehicles	3,36,66,667	...	3,36,66,667
	2070- Other Administrative Services	4,12,00,000	...	4,12,00,000
	Total Revenue	7,48,66,667	...	7,48,66,667
	Capital			
	5053 -Capital Outlay on Civil Aviation	10,66,667	...	10,66,667
	5055- Capital Outlay on Road Transport	1,77,66,667	...	1,77,66,667
	Total Capital	1,88,33,333	...	1,88,33,333
	Revenue			
11	2045- Other Taxes and Duties on Commodities and Services	30,00,000	...	30,00,000
	2501- Special programmes for rural development	56,66,667	...	56,66,667
	2801- Power	89,73,33,333	...	89,73,33,333
	2810 -New and Renewable Energy	80,00,000	...	80,00,000
	Total Revenue	91,40,00,000	...	91,40,00,000
	Capital			
	6801- Loans for power projects	9,42,66,667	...	9,42,66,667
	Total Capital	9,42,66,667	...	9,42,66,667

1	2	3		
No. of Vote/ Appropriation.	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs	Rs.	Rs.
	Revenue			
12	2047 -Other Fiscal services-	9,28,333	...	9,28,333
	Total Revenue	9,28,333	...	9,28,333
	Revenue			
	2048- Appropriation for reduction or avoidance of debt	4,69,66,667	4,69,66,667
	Total Revenue	...	4,69,66,667	4,69,66,667
	Revenue			
	2049- Interest Payments	...	82,00,95,333	82,00,95,333
	Total Revenue	...	82,00,95,333	82,00,95,333
	Revenue			
	2051- Public Service Commission	...	72,66,667	72,66,667
	Total Revenue	...	72,66,667	72,66,667
	Revenue			
13	2052- Secretariat General Services	18,15,43,333	...	18,15,43,333
	2251- Secretariat Social Services	2,24,83,333	...	2,24,83,333
	3451- Secretariat Economic Services	5,80,35,667	...	5,80,35,667
	Total Revenue	26,20,62,333	...	26,20,62,333
	Revenue			
14	2053- District Administration	5,88,66,667	5,88,66,667
	Total Revenue	5,88,66,667	...	5,88,66,667
	Revenue			
15	2054 Treasury and accounts administration	4,98,66,667	...	4,98,66,667
	Total Revenue	4,98,66,667	...	4,98,66,667
	Revenue			
16	2055 -Police	70,66,66,667	3,33,333	70,70,00,000
	2070 -Other Administrative Services	6,83,36,098	1,667	6,83,37,765
	2216 -Housing	50,00,000	...	50,00,000
	Total Revenue	78,00,02,765	3,35,000	78,03,37,765
	Capital			
	4055- Capital Outlay on Police	4,16,66,667	...	4,16,66,667
	Total Capital	4,16,66,667	...	4,16,66,667

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
17	2056- Jails	2,52,00,000	...	2,52,00,000
	Total Revenue	2,52,00,000	...	2,52,00,000
	Revenue			
18	2058- Stationery and Printing	5,34,51,667	...	5,34,51,667
	Total Revenue	5,34,51,667	...	5,34,51,667
	Capital			
	4058- Capital Outlay on Stationery and Printing	18,33,333	...	18,33,333
	4216 -Capital Outlay on Housing	6,15,000	...	6,15,000
	Total Capital	24,48,333	...	24,48,333
	Revenue			
19	2052 -Secretariat General Services	1,17,80,000	...	1,17,80,000
	2059 -Public Works	39,91,94,000	1,91,667	39,93,85,667
	2216 -Housing	1,80,66,663	...	1,80,66,663
	Total Revenue	42,90,40,663	1,91,667	42,92,32,330
	Capital			
	4059 -Capital Outlay on Public Works	17,39,83,333	...	17,39,83,333
	4202 -Capital Outlay on Education, Sports, Art and Culture	86,00,000	...	86,00,000
	4216 -Capital Outlay on Housing	1,45,00,000	...	1,45,00,000
	Total Capital	19,70,83,333	...	19,70,83,333
	Revenue			
20	2070 -Other Administrative Services	7,65,33,333	...	7,65,33,333
	Total Revenue	7,65,33,333	...	7,65,33,333
21	Revenue			
	2075 -Miscellaneous General Services	25,000	...	25,000
	2202 -General Education	198,21,95,667	...	198,21,95,667
	2203 -Technical Education	4,52,33,333	...	4,52,33,333
	2204 -Sports and Youth Services	6,65,71,000	...	6,65,71,000
	2205 -Art and Culture	7,26,56,667	...	7,26,56,667

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	3425 -Other Scientific Research	13,43,333	...	13,43,333
	3454 -Census, Survey and Statistics	21,75,000	...	21,75,000
	Total Revenue	217,02,00,000	...	217,02,00,000
	Capital			
	4202 -Capital Outlay on Education, Sports, Art and Culture	16,66,667	...	16,66,667
	Total Capital	16,66,667	...	16,66,667
	Revenue			
22	2070 -Other Administrative Services	3,56,21,000	...	3,56,21,000
	2216 -Housing	1,52,33,333	...	1,52,33,333
	Total Revenue	5,08,54,333	...	5,08,54,333
	Revenue			
23	2070 -Other Administrative Services	69,66,667	...	69,66,667
	Total Revenue	69,66,667	...	69,66,667
	Revenue			
24	2071-Pensions and other Retirement Benefits	58,66,66,667	...	58,66,66,667
	Total Revenue	58,66,66,667	...	58,66,66,667
	Revenue			
25	2075 -Miscellaneous General Services	27,00,000	...	27,00,000
	Total Revenue	27,00,000	...	27,00,000
	Revenue			
26	2210 -Medical and Public Health	58,81,37,667	...	58,81,37,667
	2211 -Family Welfare	5,89,59,333	...	5,89,59,333
	Total Revenue	64,70,97,000	...	64,70,97,000
	Capital			
	4210 -Capital Outlay on Medical and Public Health	7,62,44,333	...	7,62,44,333
	4211 -Capital Outlay on Family Welfare	16,66,667	...	16,66,667
	Total Capital	7,79,11,000	...	7,79,11,000

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
27	2215 -Water Supply and Sanitation	34,93,00,000	34,93,00,000
	2216 -Housing	10,66,667	...	10,66,667
	Total Revenue	35,03,66,667	...	35,03,66,667
	Capital			
	4215 -Capital Outlay on Water Supply and Sanitation	62,69,66,667	...	62,69,66,667
	4216 -Capital Outlay on Housing	60,00,000	...	60,00,000
	Total Capital	63,29,66,667	...	63,29,66,667
	Revenue			
28	2216 -Housing	5,32,82,000	...	5,32,82,000
	Total Revenue	5,32,82,000	...	5,32,82,000
	Capital			
	4216 -Capital Outlay on Housing	31,63,333	...	31,63,333
	Total Capital	31,63,333	...	31,63,333
	Revenue			
29	2217 -Urban Development	15,28,48,667	...	15,28,48,667
	Total Revenue	15,28,48,667	...	15,28,48,667
	Capital			
	4216 -Capital Outlay on Housing	3,33,333	3,33,333
	4217 -Capital Outlay on Urban Development	34,39,80,000	...	34,39,80,000
	Total Capital	34,43,13,333	...	34,43,13,333
	Revenue			
30	2220 -Information and Publicity	3,06,33,333	...	3,06,33,333
	Total Revenue	3,06,33,333	...	3,06,33,333
	Revenue			
31	2230 -Labour and Employment	5,10,80,000	5,10,80,000
	Total Revenue	5,10,80,000	5,10,80,000

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
32	3456 -Civil Supplies	2,85,66,667	...	2,85,66,667
	Total Revenue	2,85,66,667	2,85,66,667
	Capital			
33	6235-Loans for Social Security and Welfare	3,33,333	...	3,33,333
	Total Capital	3,33,333	...	3,33,333
	Revenue			
34	2225 -Welfare of Scheduled Castes, Scheduled Tribes and OBCs.	11,46,66,000	...	11,46,66,000
	2235 -Social Security and Welfare	14,55,20,000	...	14,55,20,000
	2236 -Nutrition	33,97,43,143	..	33,97,43,143
	Total Revenue	59,99,29,143	...	59,99,29,143
	Capital			
	4235 -Capital Outlay on Social Security and Welfare	4,73,30,000	...	4,73,30,000
	Total Capital	4,73,30,000	...	4,73,30,000
	Revenue			
35	2235 -Social Security and Welfare	20,38,667	...	20,38,667
	Total Revenue	20,38,667	...	20,38,667
	Revenue			
36	2075 -Miscellaneous General Services	86,667	...	86,667
	2235 -Social Security and Welfare	58,61,667	2,18,333	60,80,000
	Total Revenue	59,48,334	2,18,333	61,66,667
	Revenue			
37	2250 -Other Social Services	16,667	...	16,667
	Total Revenue	16,667	...	16,667
	Revenue			
38	3451 -Secretariat Economic Services	13,71,83,333	...	13,71,83,333
	Total Revenue	13,71,83,333	...	13,71,83,333

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
39	2425 -Co-operation	5,56,84,667	...	5,56,84,667
	Total Revenue	5,56,84,667	...	5,56,84,667
	Capital			
	4425 -Capital Outlay on Co-operation	2,05,28,333	...	2,05,28,333
	4435 -Capital Outlay on other Agriculture Programmes	8,33,333	...	8,33,333
	6425 -Loans for Co-operation	43,70,000	...	43,70,000
	Total Capital	2,57,31,667	...	2,57,31,667
	Revenue			
40	2552 -North Eastern Areas (Special Areas Programme)	12,32,91,667	...	12,32,91,667
	Total Revenue	12,32,91,667	...	12,32,91,667
	Capital			
	4552 -Capital Outlay on North Eastern Areas	16,00,41,667	...	16,00,41,667
	Total Capital	16,00,41,667	...	16,00,41,667
	Revenue			
41	3454 -Census, Survey and Statistics	3,05,00,000	...	3,05,00,000
	Total Revenue	3,05,00,000	...	3,05,00,000
	Revenue			
42	2216 -Housing	1,33,333	...	1,33,333
	3475 -Other General Economic Services	90,66,667	...	90,66,667
	Total Revenue	92,00,000	...	92,00,000
	Revenue			
43	2216 -Housing	46,33,333	...	46,33,333
	2401 -Crop Husbandry	57,34,87,331	3,33,333	57,38,20,664
	2415 -Agricultural Research and Education	1,36,33,333	...	1,36,33,333
	2435 -Other Agricultural Programmes	1,11,33,333	..	1,11,33,333
	2702 -Minor Irrigation	11,42,00,000	...	11,42,00,000
	Total Revenue	71,70,87,330	3,33,333	71,74,20,663

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Capital			
	4216 -Capital Outlay on Housing	30,00,000	...	30,00,000
	4401 -Capital Outlay on Crop Husbandry	3,48,66,667	...	3,48,66,667
	4416 -Investments in Agricultural Financial Institutions	5,00,000	...	5,00,000
	4702 -Capital Outlay on Minor Irrigation	21,07,00,000	21,07,00,000
	Total Capital	24,90,66,667	24,90,66,667
	Revenue			
44	2711 -Flood Control and Drainage	25,00,000	...	25,00,000
	Total Revenue	25,00,000	...	25,00,000
	Capital			
	4701 -Capital Outlay on Medium Irrigation	16,66,667	...	16,66,667
	4711 -Capital Outlay on Flood Control Projects	1,16,66,667	...	1,16,66,667
	Total Capital	1,33,33,333	...	1,33,33,333
	Revenue			
45	2216 -Housing	19,86,333	...	19,86,333
	2402 -Soil and Water Conservation	27,46,79,000	...	27,46,79,000
	2415 -Agricultural Research and Education	9,40,000	...	9,40,000
	Total Revenue	27,76,05,333	...	27,76,05,333
	Revenue			
46	2501 -Special Programmes for Rural Development	8,14,00,000	...	8,14,00,000
	Total Revenue	8,14,00,000	...	8,14,00,000
	Revenue			
47	2216 -Housing	97,42,000	...	97,42,000
	2403 -Animal Husbandry	18,77,62,667	..	18,77,62,667
	2415 -Agricultural Research and Education	49,28,667	...	49,28,667
	Total Revenue	20,24,33,333	...	20,24,33,333
	Revenue			
48	2216 -Housing	6,67,333	...	6,67,333
	2404 Dairy Development	3,51,99,333	...	3,51,99,333
	Total Revenue	3,58,66,667	...	3,58,66,667

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
49	2216 -Housing	3,66,667	...	3,66,667
	2405 -Fisheries	5,60,94,283	...	5,60,94,283
	2415 -Agricultural Research and Education	20,36,667	...	20,36,667
	Total Revenue	5,84,97,617	...	5,84,97,617
	Capital			
	4216 - Capital Outlay on Housing	6,66,667	...	6,66,667
	4405 - Capital Outlay on Fisheries	16,66,667	...	16,66,667
	Total Capital	23,33,333	...	23,33,333
	Revenue			
50	2406 -Forestry and Wildlife	25,74,00,333	3,41,667	25,77,42,000
	2415 -Agricultural Research and Education	56,53,333		56,53,333
	Total Revenue	26,30,53,666	3,41,667	26,33,95,333
	Capital			
	4406 -Capital Outlay on Forestry and Wild Life	7,70,38,000	...	7,70,38,000
	Total Capital	7,70,38,000	7,70,38,000
	Revenue			
51	2216 -Housing	17,66,667	...	17,66,667
	2401 -Crop Husbandry	70,00,000	...	70,00,000
	2501 -Special Programmes for Rural Development	1,32,66,667	...	1,32,66,667
	2505 -Rural Employment	10,83,33,333	...	10,83,33,333
	2515 -Other Rural Development Programmes	47,31,00,000	...	47,31,00,000
	Total Revenue	60,34,66,667	...	60,34,66,667
	Capital			
	4216 -Capital Outlay on Housing	5,00,000	...	5,00,000
	4515 -Capital Outlay on Other Rural Development Programmes	11,00,000	...	11,00,000
	Total Capital	16,00,000	..	16,00,000

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
52	2852 -Industries	1,79,60,000	...	1,79,60,000
	Total Revenue	1,79,60,000	...	1,79,60,000
	Capital			
	4854 -Capital Outlay on Cement	4,33,33,333	...	4,33,33,333
	4885 -Capital Outlay on Industries and Minerals	90,66,667	..	90,66,667
	Total Capital	5,24,00,000	...	5,24,00,000
	Revenue			
53	2851 -Village and Small Industries	10,22,24,167	...	10,22,24,167
	Total Revenue	10,22,24,167	...	10,22,24,167
	Revenue			
54	2851 -Village and Small Industries	7,25,46,667	...	7,25,46,667
	Total Revenue	7,25,46,667	...	7,25,46,667
	Capital			
	4851 -Capital Outlay on Village and Small Industries	23,26,667	...	23,26,667
	Total Capital	23,26,667	...	23,26,667
	Revenue			
55	2853 -Non Ferrous Mining and Metallurgical Industries	9,50,66,667	...	9,50,66,667
	Total Revenue	9,50,66,667	...	9,50,66,667
	Revenue			
56	3054 -Roads and Bridges	34,26,92,667	...	34,26,92,667
	Total Revenue	34,26,92,667	...	34,26,92,667
	Capital			
	5054 -Capital Outlay on Roads and Bridges	75,77,41,667	...	75,77,41,667
	Total Capital	75,77,41,667	...	75,77,41,667

1	2	3		
No. of Vote / Appropriation	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Revenue			
57	3452 -Tourism	4,08,66,667	...	4,08,66,667
	Total Revenue	4,08,66,667	...	4,08,66,667
	Capital			
	5452 -Capital Outlay on Tourism	1,66,667	...	1,66,667
	7452 - Loans for Tourism	1,16,66,667	...	1,16,66,667
	Total Capital	1,18,33,333	...	1,18,33,333
	Capital			
59	6003 - Internal Debt of the State Government	...	54,93,66,667	54,93,66,667
	Total Capital	...	54,93,66,667	54,93,66,667
	6004 - Loans and Advances from the Central Government	..	6,17,74,000	6,17,74,000
	Total Capital	..	6,17,74,000	6,17,74,000
	Capital			
60	7610 - Loans to Government Servants, etc.	1,96,66,667	...	1,96,66,667
	Total Capital	1,96,66,667	...	1,96,66,667
	TOTAL	1389,44,53,358	151,42,55,667	1540,87,09,025

PRATIBHA DEVISINGHPATIL,
President.

T.K. VISWANATHAN,
Secy. to the Govt. of India.